

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.06.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 548 of 2022 & I.A. No. 1628 of 2022	Kanoria Sugar and General Manufacturing Company Ltd. Through Its Authorised Representative Rakesh Saxena Vs. Punjab National Bank	Ankit Rajgarhia	Anmol Chandan-R1
2.	Comp. App. (AT) (Ins) No. 590 of 2022	Chandrakant Hiralal Shah Director (Suspended) Vs. Beacon trusteeship Ltd. & Anr.	Kunal Mimani	Amit Jajoo
3.	Comp. App. (AT) (Ins) No. 624 of 2022	Sudhir Kumar Jha Vs. Kasa Anlagen India Private Limited & Anr.	Pallav Mongia	
4.	Comp. App. (AT) (Ins) No. 627 of 2022	Nileshbhai Shantilal Patel Vs. Westin Resins and Ploymers Pvt. Ltd. & Anr.	Pallavi Pratap	
5.	Comp. App. (AT) No. 93 of 2022	Major Atul Dev (Retd.) & Ors. Vs. Union Of India Ministry of Corporate Affairs Through Regional Director (North Region) & Ors.	Gaurav M. Liberhan	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 531 of 2022 & I.A. No. 1705 of 2022 (With Defects)	Kalpana Morakhia Suspended Director of Smaaash Entertainment Pvt. Ltd. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Jayashree S. Dasgupta	R. Sudhinder Ranjit Shetty Rahul Dev Aastha Trivedi-R1
----	--	--	-----------------------	---

7.	Comp. App. (AT) (Ins) No. 540 of 2022	Piramal Capital & Housing Finance Limited (Formerly known as DHFL) Vs. Nayati Healthcare & Research NCR Pvt. Ltd. & Anr.	Samir Malik	Giriraj Subramaniam Abhishek Choudhary-R1 Raunak Dhillon Isha Malik-R2
8.	Comp. App. (AT) (Ins) No. 580 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Arpan Maheshkumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	Natasha D. Shah
9.	Comp. App. (AT) No. 31 of 2022	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2-R7
10.	Comp. App. (AT) No. 32 of 2022	R. P. Khosla Vs. Vikram Bakshi With	Deepak Khosla	Rishi Sood-R1 Anand M Mishra-R2-R7
11.	Comp. App. (AT) No. 33 of 2022	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2-R7
12.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors. With	Deepak Khosla	Anand Mishra-R1 to R5
13.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors. With	Deepak Khosla	Anand Mishra-R2 to R6
14.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	Anand Mishra-R2 to R6

For Hearing

15.	Comp. App. (AT) (Ins) No. 965 of 2021	Bharat Heavy Electricals Ltd. Vs. Anil Goel Resolution Professional Ideal Energy Projects Ltd. & Ors.	Mohd. Azeem Khan	Dhananjay Sud Aditya Gauri-R1
-----	---------------------------------------	---	------------------	----------------------------------

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar